GOVERNMENT OF INDIA

MINISTRY OF INFORMATION & BROADCASTING

LOK SABHA

UNSTARRED QUESTION No. 663

(TO BE ANSWERED ON 06-02-2024)

DRAFT BROADCASTING SERVICES REGULATION BILLS, 2003

663.SHRI ABHISHEK BANERJEE

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the draft Broadcasting Services Regulation Bill, 2023 has undergone stakeholder consultation as mandated by the Pre Legislative Consultation Policy; and
- (b) if so, the details of the nature and duration of such consultation and if not, the reasons therefor?

ANSWER

THE MINISTER OF INFORMATION AND BROADCASTING; AND MINISTER OF YOUTH AFFAIRS AND SPORTS

(SHRI ANURAG SINGH THAKUR)

(a) and (b): Pursuant to the terms outlined in the Pre-Legislative Consultation Policy, the Draft Broadcasting Services (Regulation) Bill, 2023, accompanied by an explanatory note, was placed in the public domain on 10.11.2023 for comments from stakeholders and the general public.

The time for furnishing comments was initially upto 09.12.2023 and subsequently extended to 15.01.2024.
